

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1083 of 1997

Date of order : 30.9.04

Present : Hon'ble Mr. Sarweshwar Jha, Administrative Member
Hon'ble Mr. M.K. Gupta, Judicial Member

DIPAK KR. CHAKRABORTY

VS

UNION OF INDIA & ORS.

For the applicant : In person

For the respondents: Ms. K. Banerjee, counsel

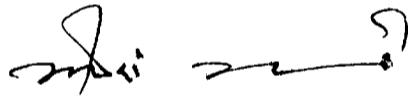
O R D E R

Sarweshwar Jha, A.M.

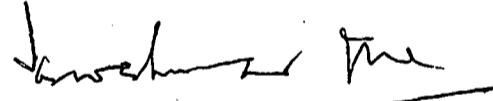
Heard the applicant appearing in person and Ms. K. Banerjee, 1d. counsel appearing for the respondents.

2. At the very outset, the applicant appearing in person has submitted that he has filed an application seeking withdrawal of his case for the reason that he does not want to proceed with the matter.

3. Having taken note of the said application of the applicant, this OA is dismissed as withdrawn. No order as to costs.



MEMBER(J)



MEMBER(A)

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